

The results of the experiment would be available only after necessary tests are completed on the samples.

Manufacture of Printing Machinery

258. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 409 on the 18th February, 1959 and state:

(a) whether the firm has finalised negotiations with the foreign collaborator for setting up a factory for the manufacture of Printing Machinery at Titagarh; and

(b) if so, the nature of the negotiations concluded?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir

(b) Under the agreement entered into between the parties, the foreign firm will grant the Indian firm the patent rights and also supply technical data, for the manufacture, assembly, test and selling in India of flat bed presses and components and spare parts against payment of royalty for a period of seven years. The foreign firm will also make available to the Indian Company, the services of one or more technical personnel for guidance in the manufacture of the articles

Export of Fruits

259. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of foreign countries which import fruits from India, and

(b) whether there is any proposal before Government to increase the export of fruits to foreign countries?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) UK, Aden, Bahrein Is, Muscat, Kuwait, Trucial Oman, Singapore, Malaya, Saudi Arabia, Pakistan, Nepal, Ceylon, Fiji Islands, Italy, Iraq, Iran, Tanganyika, Kenya,

Mauritius, Burma, Egypt, Syria, West Germany and Hongkong.

(b) Yes, Sir

Zirconium Plant

260. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 410 on the 18th February, 1959 and state:

(a) whether and decision has since been taken by Government to set up the proposed Zirconium Plant at Trombay; and

(b) if so, nature of the decision taken?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b) The proposal to set up a Zirconium plant has been deferred for the present, as there is not yet an adequate demand for Zirconium in the country to justify the setting up of a plant. The Commission has, however, developed the necessary technology and could set up the plant when needed

Slum Clearance in Delhi

261. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No 775 on the 24th February, 1959, and state the further progress made in regard to the clearance of the slums around Jama Masjid, Delhi, and the location of fish market at Dujana House, Delhi?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): The Scheme for remodelling of Dujana House has not made much headway due to the reluctance of the present occupants to vacate the premises. The Municipal Corporation of Delhi, who are now responsible for execution of the slum clearance operations in Delhi are to take necessary steps to